

Government of India
Ministry of Law & Justice
Department of Legal Affairs

LOK SABHA
UNSTARRED QUESTION No. 1464
TO BE ANSWERED ON WEDNESDAY, THE 10TH FEBRUARY, 2021

Web Portal for cases pending in Various Courts

1464. SHRI BHOLANATH (B.P SAROJ):
SHRI UPENDRA SINGH RAWAT:

Will the Minister of LAW and JUSTICE be pleased to state:

- (a) whether the Government has initiated any step to establish the web portal for each Ministry/ Department of the Government where they can upload the details of cases which are pending in various courts and the status of these cases so as to help in effective monitoring of court cases by the Department of Legal Affairs;
- (b) if so, the details thereof;
- (c) whether the Government has started any structural legal framework of mediation; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO-1464 DUE FOR ANSWER ON 10.02.2019 IN THE LOK SABHA

(a) and (b)

Department of Legal Affairs(DoLA) vide Gazette Notification dated 08.02.2016 has implemented Legal Information Management & Briefing System (LIMBS), an IT enabled application for monitoring of court cases where Government of India is one of the party. It has been implemented in 72 Ministries/Departments of the Government where they can upload the details of cases which are pending in various courts and the status of these cases. Further the application has been revamped to a new robust secure platform equipped with dashboard view for quick analysis of cases at senior level so as to help in effective monitoring of court cases. As on 02.02.2021, Ministries/Departments have uploaded 6.32 lakh court cases in LIMBS application.

Parts (c) to (d)

Mediation is one of the Alternative Dispute Resolution mechanisms available to the court under Section 80 of the Civil Procedure Code and has emerged as a popular and useful method for settlement of disputes. It involves negotiations also. The Legal Services Authorities have been actively involved to get the disputes settled through Mediation. The details of the number of existing mediation centres and cases settled through mediation centers are as under:-

a) ADR Centres and Mediation Centres (As in November, 2020)

S.NO	SLSAs	ADR Centres	Existing Mediation Centres other than ADR Centres
1	Andaman & Nicobar Islands	1	1
2	Andhra Pradesh	13	0
3	Arunachal Pradesh	21	2
4	Assam	12	15
5	Bihar	16	11
6	Chhattisgarh	2	33
7	Dadra & Nagar Haveli	1	0
8	Daman & Diu	0	1
9	Delhi	0	6
10	Goa	5	10
11	Gujarat	12	14
12	Haryana	17	5
13	Himachal Pradesh	7	12
14	Jammu & Kashmir	16	8
15	Jharkhand	24	0

16	Karnataka	30	29
17	Kerala	7	64
18	Lakshadweep	0	0
19	Madhya Pradesh	43	143
20	Maharashtra	37	0
21	Manipur	1	0
22	Meghalaya	1	2
23	Mizoram	2	2
24	Nagaland	0	1
25	Odisha	16	16
26	Puducherry	2	2
27	Punjab	17	7
28	Rajasthan	30	144
29	Sikkim	4	4
30	Tamil Nadu	32	11
31	Telangana	4	7
32	Tripura	1	5
33	U. T. Chandigarh	1	1
34	Uttar Pradesh	61	0
35	Uttarakhand	4	16
36	West Bengal	18	2
	Grand Total	458	574

b) A statement showing the number of cases settled through mediation during the last three years viz 2017-18, 2018-19 and 2019-20 is given below:

S.NO	Name of the State Legal Services Authority	No. of cases settled through mediation centres		
		2017-18	2018-19	2019-20
1	Andaman & Nicobar Islands	2	14	15
2	Andhra Pradesh	870	1124	922
3	Arunachal Pradesh	0	0	0
4	Assam	434	354	402
5	Bihar	546	294	930
6	Chhattisgarh	509	660	967
7	Dadra & Nagar Haveli	1	14	18
8	Daman & Diu	10	3	16
9	Delhi	705	802	837
10	Goa	12	16	65
11	Gujarat	655	520	654
12	Haryana	2473	2429	2623
13	Himachal Pradesh	577	446	326

14	Jammu & Kashmir	49	116	84
15	Jharkhand	6791	8954	8137
16	Karnataka	6248	6515	6753
17	Kerala	11417	12534	13384
18	Lakshadweep	0	0	0
19	Madhya Pradesh	30569	21995	19292
20	Maharashtra	27208	20255	20595
21	Manipur	8	26	42
22	Meghalaya	1	1	0
23	Mizoram	0	0	0
24	Nagaland	0	0	0
25	Odisha	225	108	90
26	Puducherry	16	26	20
27	Punjab	1780	2317	2591
28	Rajasthan	2273	2548	2219
29	Sikkim	63	49	73
30	Tamil Nadu	1333	2460	2379
31	Telangana	755	571	641
32	Tripura	11	27	29
33	U. T. Chandigarh	343	362	433
34	Uttar Pradesh	7775	8092	7147
35	Uttarakhand	455	514	517
36	West Bengal	3473	4820	2664
	Grand Total	107587	98966	94865
